

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-120/2001/3213/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jogeswar Borah,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati the <sup>th</sup> 27 March, 2024.

Sub: **Casual leave and Restricted holiday.**

Ref:- Your letter No. MACT(S) 233, dtd. 22.03.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave for two days on 27.03.2024 and 28.03.2024** and permission to avail **restricted holiday on 30.03.2024, along with station leave permission, from the morning of 23.03.2024 till the evening of 31.03.2024**, has been granted. The District & Sessions Judge, Sonitpur, and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-120/2001/3214-3215/A, dated , 27-03-2024**  
Copy to:

1. The District & Sessions Judge, Sonitpur.
- ✓ 2. The Project Manager, Gauhati High Court.

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**